

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 38 of 2012**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : Mr. Arvind Kr. Lall, Advocate.
For the Insurance Company : Mr. G.C. Jha, Advocate

./25.03.2021: Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on 10th April, 2021.

Rajnish

(ANANDA SEN, J.)